

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-123 (PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

NAME OF THE COMPANY: Bank of Baroda
Vs.
Amraplai Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s. 7 of (IBC).

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	BISHWATIT DUBEY			
	UDAY KHARE		} For Applicant	
	SHAURYA VARDHAN			

ORDER

For Order, see (IB)-121(PB)/2017.

Sd-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)